

(vide para 3 of the Report)

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE
SITTINGS OF THE HOUSE**

(Fourteenth Lok Sabha)

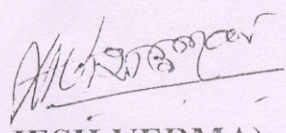
SECOND REPORT

(Presented on 23-12-2004)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this second Report.

2. The Committee held a sitting on the 22 December, 2004.

3. The Committee considered applications for leave of absence from two members. The details of these applications and recommendations of the Committee are given in the Appendix.


(RAJESH VERMA)

Chairman,
Committee on Absence of Members
from the sittings of the House.

NEW DELHI;

Dated the 22nd December, 2004

Pausa 1, 1926 (Saka)

APPENDIX

(vide para 3 of the Report)

Sl. No.	Name of Member who had applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee
1.	Shri D.V. Sadananda Gowda	1.12.2004 to 23.12.2004 = 23 days	Self-illness	1.12.2004 to 23.12.2004 = 23 days
2.	Dr. Rajesh Kumar Mishra	1.12.2004 to 23.12.2004 = 23 days	Election/By-elections in the Constituency	7.12.2004 to 23.12.2004 = # 17 days

The effective leave in this case comes to 17 days as member has signed the attendance register on 6 December, 2004.

NEW DELHI
Dated the 23rd December, 2004
Para 1.120 (Sak)